

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 387 of 2019**

**IN THE MATTER OF:**

**Oriental Bank of Commerce**

**...Appellant**

**Versus**

**Ruchi Global Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. H.P. Bhardwaj and Mr. Nishant Bhardwaj, Advocates.**

**Company Appeal (AT) (Insolvency) No. 1251 of 2019**

**IN THE MATTER OF:**

**Arunkant Rai**

**...Appellant**

**Versus**

**Allahabad Bank & Anr.**

**...Respondents**

**Present:**

**For Respondent: Ms. Anjali Sharma, Advocate.**

**ORDER**

**10.01.2020** Post these appeals 'for Admission (After Notice)' on **31<sup>st</sup> January, 2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

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